

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 537/2023

IN THE MATTER OF:

News report published in The Times of India dated 22.08.2023 titled "Why Flooding Has Forced DDA'S Master Plan Rethink"

REPLY AFFIDAVIT ON BEHALF OF ENVIRONMENT DEPARTMENT, GOVERNMENT OF NCT OF DELHI

I, K.S. Jayachandran, Special Secretary (Environment), Department of Environment, GNCTD do hereby solemnly affirm and state as under:

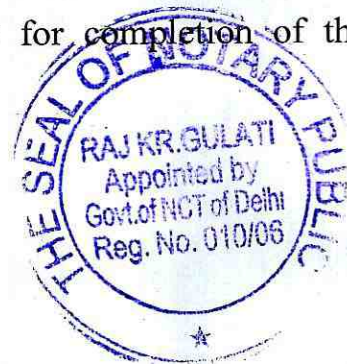
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STATUS REPORT IN COMPLIANCE OF ORDER DATED 19.09.2024

1. That this Hon'ble Tribunal was pleased to take *Suo moto* cognizance of the News report published in The Times of India dated 22.08.2023 titled "Why Flooding Has Forced DDA's Master Plan Rethink," with respect to flooding in Delhi on account of unauthorized constructions in the river flood plain in the 22 km stretch of Yamuna, falling in Delhi, from Wazirabad to Palla.
2. That in compliance of Order dated 17.10.2023 passed by this Hon'ble Tribunal, a High-Level Committee (HLC) was constituted under chairmanship of Chief Secretary GNCTD vide office order dated 02.11.2023. And status reports have been filed on 29.01.2024, 19.03.2024, 06.06.2024 and 17.09.2024 in compliance to orders passed by this Hon'ble Tribunal and same are available on records of this Hon'ble Tribunal.
3. That, a meeting of the High Level Committee was held on 04.11.2024 under Chairmanship of Chief Secretary (Delhi), GNCTD and a review meeting was held on 07.01.2025 under Chairmanship of Principal Secretary (Env.), GNCTD, to review the progress made to comply with this Hon'ble Tribunal's directions as well as to expedite compliances of pending decisions of HLC. Minutes of Meeting dated 04.11.2024 and 07.01.2025 is annexed at **Annexure I and II** respectively.
4. That, IFCD informed that level of 1:100 as certified by CWC have been overlaid in a map by GSDL and the same has been provided to DDA. As the joint teams for the purpose of the study of 1:100 map and demarcation of 1:100 flood plain is already been constituted as per para 4 of the minute of the HLC meeting held on 04.11.2024, timelines for completion of the exercise will be completed by 31/05/2025.



5. Principal Secretary directed Deputy Commissioners (Revenue Department) to hold a meeting with Commissioner (Land Management, DDA), Chief Engineer (IFCD) and representative from GSDL to resolve the issues jointly regarding demarcation of 1:100 year floodplain and start demarcation of the 1:100 floodplains as per the map. Meetings have been held under DMs of Central, South East and North districts with DDA, GSDL and I&FCD, wherein it has been decided that a schedule will be prepared and shared by the Revenue department for carrying out joint inspection of geo-coordinates of 1:100 on the ground.
6. That, work for defining and demarcation of 1:25 year's flood plain of River Yamuna have been completed and DDA was directed to erect the missing bollards. For this, 591 Bollards were initially installed by DDA to demarcate 1:25 Flood Plains. As on date 521 Bollards are in place as per record and the damaged bollards will be installed by 31.03.2025.
7. That the second mandate of the HLC as directed by the Hon'ble NGT was to suggest measures to prevent and remove encroachment and unauthorized constructions falling within flood plains. DDA informed that drone survey of zone 'O' have been completed. The khasra layers provided by GSDL have been superimposed and marking of Government and Private khasras has also been carried out. The data is being analysed at the moment.
8. That, meanwhile, DDA informed that encroachments are being continuously removed from floodplain on regular basis and so far 1537.11 acres of floodplain have been freed from encroachment during the period of 31 months (May 2022 to December 2024) and possession of the same has been taken over by DDA. Details are annexed as **Annexure -III**.



9. That the present status report may please be taken on record.


DEPONENT

Verification

15 JAN 2025

Verified at New Delhi on _____ of January, 2025 that the contents of the affidavit are true and correct as per my knowledge, based on the records maintained by the office and no material has been concealed from this Hon'ble Tribunal.


DEPONENT

ATTESTED

NOTARY PUBLIC
GOVT OF NCT OF DELHI

15 JAN 2025



116

Department of Environment,

Government of NCT of Delhi, 6th Level, C-Wing, Delhi Secretariat
New Delhi-110002, Ph. 011-23392306 (e-mail: msdpcc@nic.in)

(5)

F.No. F.DPCC/(10)/(86)/Leg-2023/ pt.file-I 5284-5306

Dated: 12/11/2024

Minutes of Meeting

The fourth meeting of the High Level Committee (HLC) constituted vide order dated 02.11.2023 in compliance to Order dated 17.10.2023 in OA No. 537/2023 titled In re: News report published in The Times of India dated 22.08.2023 titled "Why Flooding Has Forced DDA's Master Plan Rethink," was convened under the chairmanship of Chief Secretary, Delhi on 04.11.2024 at Delhi Secretariat.

1. The meeting was attended by the members of High Level Committee (HLC) and senior officers of various departments including District Magistrates of districts whose jurisdiction falls within the Yamuna floodplains. Record of attendance is at Annexure A.
2. At the outset, the Chief Secretary welcomed all the officers and thereafter, with due permission of the Chair, Director (Environment), GNCTD gave a brief presentation about the constitution of the HLC, its mandate and Hon'ble NGT's directions. The last order of Hon'ble NGT dated 19.09.2024 was appraised to the members that

.....By subsequent order, DDA and NCT Delhi were granted time to place on record steps taken for demarcation of flood plain zone in stretch under consideration in terms of clause 3(l) of Ganga Rejuvenation Order 2016. No report by DDA has been filed.

.....Report filed by GNCTD also reveals that till now not even a single effective step has been taken at ground level for demarcation of flood plain in 22 km long stretch considering highest flood level 1:100 years and actual exercise at ground level to demarcate it has not even commenced till now. This position is not disputed by Counsel for any of respondents

.....Chief Engineer, IFCD appearing virtually has stated that I&FCD is required to prepare and supply map marking flood plains in reference to highest flood level 1:100 years mentioning Geo-coordinates with 1 meter contour. He has submitted that this map for entire 22-kilometre stretch under consideration will be prepared, finalised and supplied within 6 months. He has given cut off date for this purpose as 31st March 2025.

.....We require DDA, NCT Delhi and I&FCD to furnish further progress reports at least one week before next date of hearing by way of an affidavit through e-filing.

Nupur

3. The work of defining the flood plain zone with flood level of once in 100 years has been given by IFCD to CWPRS (Central Water and Power Research Station, Pune). IFCD informed that level of 1:100 as certified by CWC have been overlayed in a map by GSDL and the same has been emailed to DDA today (04.11.2024). It was directed that IFCD should share the 1:100

flood frequency map certified by CWC with Environment Department as well. It was decided that demarcation is to be done jointly by Revenue Department, DDA, IFCD and GSDL as per the map and also to provide timeline for the completion of study for flood frequency 1:100 years. Additionally, it was briefed that partial payment has been made to CWPRS, Pune for the scope of works assigned to them. IFCD was directed that timelines for completion of projects should be informed to Environment Department.

(Action: Revenue Department, DDA, IFCD, Finance Department and GSDL)

4. Chief Secretary directed that a joint team for study of the 1:100 map & demarcation of the 1:100 floodplain on the ground be constituted with the following Senior Officers :

- Deputy Commissioner, Revenue Department
- Commissioner (Land Management), Delhi Development Authority
- Chief Engineer, IFCD
- Representative of GSDL

(Action: Revenue Department, DDA, IFCD and GSDL)

5. Chief Secretary, Delhi directed DDA, the area of the floodplain of 1:25 flood frequency where there are discrepancies in data regarding the area between submissions of DDA and GSDL be reconciled. GSDL to provide the maps to DDA within a day.

(Action: DDA, GSDL)

6. The HLC had previously directed joint physical verification by DDA and Revenue Department of the 591 Bollards, apart from existing bunds installed by DDA for demarcation of 1:25 year's flood plain of River Yamuna as per Hon'ble NGT order in 2015. Chief Secretary directed the DDA to erect the missing bollards and GSDL to provide coordinates of the concerned contour line relevant to the 1:25 years flood frequency and to digitally fix the bollards with their geo-location/ geo-fencing. DDA was asked to share the geo-coordinates with GSDL.

(Action: DDA, Revenue Department and GSDL)

7. The second mandate of the HLC as directed by the Hon'ble NGT was to suggest measures to prevent and remove encroachment and unauthorized constructions falling within flood plains. DDA informed that drone survey of 97km² have been completed and data for 50 km² has been received. GSDL to provide the shape files with Khasra numbers to DDA which will further help in fixing geo coordinates of encroachment in floodplain with clear demarcation of government and private land.

(Action: DDA, GSDL)

8. DDA informed that encroachments are being continuously removed from floodplain on regular basis and so far 1536 acres of floodplain have been freed from encroachment during the period of 26 months (May 2022 to October 2024) and possession of the same has been taken over by DDA. The HLC directed that information on the quantum of encroachment removed from floodplain may be communicated to the Environment Department as well. (6)

(Action: DDA and Environment Department)

9. Further, the Chief Secretary directed that fortnightly review of the issues involved be done by Principal Secretary (Env.) and ATR in the form of affidavit be filed before Hon'ble NGT well before next date of hearing i.e. 16.01.2025

(Action: Environment Department)

Meeting ended with a vote of thanks to the chair.

Nigam Agarwal
12-11-2024

(Nigam Agarwal)

Director (Environment)

To

1. Divisional Commissioner, GNCTD
2. Additional Chief Secretary, Irrigation Flood and Control Department, GNCTD
3. Director General, National Mission for Clean Ganga (NMCG), Govt. of India
4. Principal Secretary, Finance Department, GNCTD
5. Pr. Secretary, Environment & Forests, GNCTD
6. Vice Chairman, Delhi Development Authority
7. Secretary (IT), GNCTD
8. Managing Director, GSDL.
9. District Magistrates ((North-East, Shahdara, East, Central, North and South-East), Revenue Department, GNCTD

Copy for kind information to:

1. Secretary, DoWR, RD & GR, Ministry of Jal Shakti (MoJS), Govt. of India
2. Secretary, Ministry of Housing & Urban Affairs, Govt. of India
3. Addl. Chief Secretary, Urban Development Department, GNCTD
4. Addl. Chief Secretary, Industries Department, GNCTD
5. Commissioner, Municipal Corporation of Delhi
6. Chairman, Delhi Pollution Control Committee.
7. Executive Director, National Mission for Clean Ganga (NMCG), Govt. of India

8. Land & Development Office (L&DO), Ministry of Housing & Urban Affairs, Govt. of India
9. Principal Secretary, Services Department, GNCTD
10. Commissioner of Police, Delhi Police
11. MD, DSIIDC
12. Staff Officer to Chief Secretary, GNCTD
13. Addl. Director (WMC-II), Delhi Pollution Control Committee
14. Guard file, Department of Environment

Nigam Agarwal
12-11-14

(Nigam Agarwal)
Director (Environment)

Department of Environment, Government of NCT of Delhi
6th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi- 110002
Phone: 23392306, Fax: 23392029



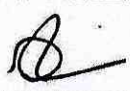
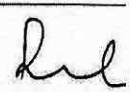
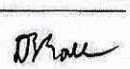
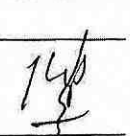
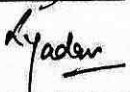
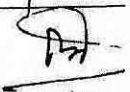
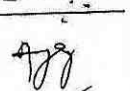


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Attendance Sheet

Sub: A meeting has been convened under the chairmanship of Chief Secretary (Env) GNCTD on 04.11.2024 at 03:00 pM to discuss the News report Published in the Times of India dated 22.08.2023 titled, "Why Flooding has forced DDA's Master Plan Rethink"- reg.

S. No	Name/Designation	Organization/Department	Contact No.	E-mail	Signature
1.	Anjali, Scientist (c)	National Mission for Clean Ganga	9435273568	anjali.niha@gov.in	Anjali
2.	Krishan Ahuja Consultant	-do-	9891597439	Krishanahuja63@gmail.com	Krishan
3.	RN Nanda, Consultant	GSDL	9868447597	mandarn@yahoo.com	RN Nanda
4.	P. S. Acharya, CTO	do	9818879402	pse@nec.in	P S Acharya
5.	Pallavi Tomar - Executive	GSDL	8700429947	gsdl.pallavi@gmail.com	Pallavi
6.	Rudra Pratap Singh A.G.	L&DO	9555929789	rudraprati.21121990@gov.in	Rudra Pratap Singh

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No	Name/Designation	Organization/Department	Contact No.	E-mail	Signature
7	G. SUDHAKAR	DM (Central) Revenue	9811990696		
8.	Anil Banka	DM (South-East)	9717677177		
9.	Sunil Patthal	Addl. DCP/East Delhi Police	8750870603		
10.	Rishita Gupta	DM Shahdara	9821627409		
11	D.C. GOEL	Eme, DSIDC	9971722521		
12	K.P. Singh	Eme MCD	8130892288		
13.	JITENDER YADAV	Addl. Comm. MCD	—		
14.	P. Dinesh	CTP, MCD	9717786889		
15	Ajay Kumar	DMLNE)	9871522030		
16	Anoop Srivastava	DM (E)			
17	Ankur Meshram	ADM (NSRV)	8746962004	ankur-meshram@ nsrvn	

Minutes of Meeting

A meeting was convened under the Chairmanship of Pr. Secretary (Env. & Forests), GNCTD on 07.01.2025 at 11:00 AM in his Conference Hall, at Level 6", C-Wing, Delhi Secretariat, IP Estate, New Delhi to review the pending issues emanating from compliance of directions of HLC constituted by Hon'ble NGT in OA No. 5372023 vide order dated 02.11.2023 on demarcation of Yamuna flood plains in Delhi and removal of encroachments from the flood plains with proper marking on the maps digitally.

Officers from DDA, GSDL, Revenue Districts (North-East, Shahdara, East, Central, North and South-East), MCD, CWC, NMCG, L&DO (MOHUA) and IFCD attended the meeting. **Record of attendance is at Annexure-I.**

1. At the outset, Principal Secretary (E&F), GNCTD welcomed all the participants and thereafter, Special Secretary (Environment) gave a brief presentation regarding crucial issues requiring attention towards complying with timelines decided by the HLC to fulfil the mandate of the Committee. It was appraised that the mandate of committee is to get spot inspections and demarcation of flood plains of Yamuna in the area concerned and suggest measures to prevent and remove the encroachments and unauthorized constructions falling within the flood plains.
2. It was also appraised that next date of hearing is 16.01.2024 and a fresh report needs to be filed keeping in view the observations of Hon'ble NGT vide order dated 19.09.2024.
3. All participants were also appraised that the Hon'ble NGT directions vide order dated 19.09.2024 encompasses the following:

.....By subsequent order, DDA and NCT Delhi were granted time to place on record steps taken for demarcation of flood plain zone in stretch under consideration in terms of clause 3(i) of Ganga Rejuvenation Order 2016. No report by DDA has been filed.

.....Report filed by GNCTD also reveals that till now not even a single effective step has been taken at ground level for demarcation of flood plain in 22 km long stretch considering highest flood level 1:100 years and actual exercise at ground level to demarcate it has not even commenced till now. This position is not disputed by Counsel for any of respondents

.....Chief Engineer, IFCD appearing virtually has stated that I&FCD is required to prepare and supply map marking flood plains in reference to highest flood level 1:100 years mentioning Geo-coordinates with 1 meter contour. He has submitted that this map for entire 22-kilometre stretch under consideration will be prepared, finalised and supplied within 6 months. He has given cut off date for this purpose as 31st March 2025.

.....We require DDA, NCT Delhi and I&FCD to furnish further progress reports at least one week before next date of hearing by way of an affidavit through e-filing.

4. Discussing the directions of HLC on 04.11.24, IFCD informed that level of 1:100 as certified by CWC have been overlaid in a map by GSDL and the same has been provided to DDA. As the joint teams for the purpose of the study of 1:100 map and demarcation of 1:100 flood plain is already been constituted as per para 4 of the minute of the HLC meeting held on 04.11.2024, Principal

Secretary directed Deputy Commissioners (Revenue Department) to hold a meeting with Commissioner (Land Management, DDA), ~~124~~ Engineer (IFCD) and representative from GSDL to resolve the issues jointly regarding demarcation of 1:100 year floodplain and start demarcation of the 1:100 floodplains as per the map. (12)

Pr. Secretary also directed the joint teams to define the timelines for the respective districts and also share the updated ATRs/ status as on 10.01.2025 to Environment Department for inclusion in the Affidavit, along with details of the meetings held under DM's.

(Action: Revenue Department, DDA, IFCD and GSDL)

5. Additionally, IFCD was asked to pursue the project with CWPRS, Pune and ensure completion at earliest. IFCD was directed that timelines for completion of projects should be informed to Environment Department and technical inputs from CWPRS for the affidavit be shared before 10th Jan, 2025.

(Action: IFCD)

6. The HLC had directed DDA to erect the missing bollards of 1:25 year's flood plain of River Yamuna. DDA was also asked to provide the timelines to complete the exercise. And share the updated status/ ATR till 10.01.2025 with Environment Department for inclusion in the Affidavit.

(Action: DDA)

7. The second mandate of the HLC as directed by the Hon'ble NGT was to suggest measures to prevent and remove encroachment and unauthorized constructions falling within flood plains. DDA informed that drone survey of zone 'O' have been completed. GSDL have provided the shape files with Khasra numbers to DDA which will help in fixing geo coordinates of encroachment in floodplain with clear demarcation of government and private land. DDA informed that encroachments are being continuously removed from floodplain on regular basis and so far **1537.11 acres** of floodplain have been freed from encroachment during the period of **31 months (May 2022 to December 2024)** and possession of the same has been taken over by DDA. It was directed that total area under encroachment to be removed from floodplain may be communicated to the Environment Department as well.

(Action: DDA)

8. Lastly, the Principal Secretary (Env.) directed that ATR in the form of affidavit be filed before Hon'ble NGT well before next date of hearing i.e. 16.01.2025 and to ensure this all concerned Departments/ agencies were directed to submit the latest status by 10.01.2024.

(Action: DDA, Revenue Department, IFCD and Environment Department)

Meeting ended with a vote of thanks to the chair.


Nigam Agarwal
Director (Environment)

To

1. Divisional Commissioner, GNCTD
2. Principal Secretary, Irrigation Flood and Control Department, GNCTD
3. Vice Chairman, Delhi Development Authority
4. Commissioner, Municipal Corporation of Delhi

5. Secretary (IT), GNCTD

6. Managing Director, GSDL.

7. District Magistrates ((North-East, Shahdara, East, Central, North and South-East), Revenue Department, GNCTD

125

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Copy for information to:

1. Addl. Chief Secretary, Urban Development Department, GNCTD
2. Executive Director, National Mission for Clean Ganga (NMCG), Govt. of India
3. Land & Development Office (L&DO), Ministry of Housing & Urban Affairs, Govt. of India
4. Commissioner of Police, Delhi Police
5. Staff Officer to Chief Secretary, GNCTD,
6. PPS to Pr. Secretary, Environment & Forests, GNCTD

Nigam Agarwal

(Nigam Agarwal)
Director (Environment)

3

Department of Environment, Government of NCT of Delhi
6th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi- 110002
Phone: 23392306, Fax: 23392029

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Attendance Sheet

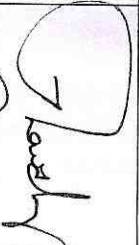
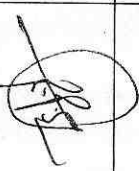








Sub: A meeting has been convened under the chairmanship of Principal Secretary (Env) GNCTD on 07.01.2025 at 11:00 AM to discuss the News report Published in the Times of India dated 22.08.2023 titled, "Why Flooding has forced DDA's Master Plan Rethink" - reg.

<u>S. No</u>	<u>Name/Designation</u>	<u>Organization/Department</u>	<u>Contact No.</u>	<u>E-mail</u>	<u>Signature</u>
126	1. Y.K. Sharma, SE	ISRE	995802325		
2.	Vijender Dalal. (ACP)	ACP/Santa Nagar South-East Distt. Delhi. Police.	8778870904		
3.	SHIV KUMAR	ISRE DEPT.	9958890114	ifcedxiv@gmail.com	
4.	G. SUDHAKAR	DM (contd)	9811990696		
5.	Vaibhava Rikhari	ADM (NE)	9910435178		
6.	Pallavi Tomar	ISDL	8700429947	gadd.pallavi@gmail.com	

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S. No	Name/Designation	Organization/Department	Contact No.	E-mail	Signature
7	RN. Narula	GSDL	9868442597	narulorn@yohura	
8	Gaurav Singhai	CWC	9831780931	gauravsinghai-cwc@gov.in	
9.	Rohit Gupta	CWC	9305259481	ROHIT GUPTA CWC@CWAOL.COM	
10	NANESH JASSRAL	"			
127	A. S. Yadav	MCD	9117787947		
12	Anil Banka	DM, South-East	9717677177		
13	Yashwant Singh Asst HR	Delhi Police / East SME NMGs	9210044144		
14	M. K. Madam	Revenue Deptt (Distt East)	9650291208		
15.	Laxmikant Palisani	Revenue Deptt (Distt East)	9610190019		
16.	Anil Kumar	MCD	9117788015		

<u>S. No</u>	<u>Name/Designation</u>	<u>Organization/Department</u>	<u>Contact No.</u>	<u>E-mail</u>	<u>Signature</u>
9	YASH CHAUDHARY	DM (North)	-	-	
	Rudra Pratap Singh, AE	LEDO	955525769		
	D. S. Tomar	SDM (UN)	8876262323		
	Ram Khilani	KUs (Shah)	8877410434		
	S. K. Tanya	Camb Secy, GSTC	9911076574		
	Neebma Sani	Director Landscape DDA	9811239055		
	Sanjay kr. Ambastha	SDM (Muzpur Muz)	935013217		
	Pratyaksha	Director, LM	9999280898		
	Anand pr Sharma	Sr. T.P. MeD	9717786526		
	Dr. KS Taryachandran	SS (CW)			
	Nigam Agarwal	Director (CW)	9717628811	dir@cw.delhi.gov.in	



129

Director Environment, GNCTD <directorenvgnctd@gmail.com>

Annexure - 3

17

Details for removal of encroachment from Yamuna River Flood Plain

1 message

SE HCC-3 <sehcc3dda@gmail.com>


Fri, Jan 3, 2025 at 11:09 AM

To: "directorenvgnctd@gmail.com" <directorenvgnctd@gmail.com>

With reference to the subject matter cited above please find the details attached herewith.

With regards,

Suptdg. Engineer,
HCC-3/DDA

 **Data for demolition in yamuna river flood plain.pdf**
159K

130

Status of Encroachment Removal and Area Reclaimed from 26.05.2022 to 31.12.2024 under jurisdiction of Yamuna Flood Plain

(fb)

AS. No.	Location/Project	Date of encroachment removal	Area Freed from Encroachment (in Acre)	Type of Encroachment
1	'O' Zone area between NH24 and Railway line, behind CWG Flats, Eastern Bank (Amrut Biodiversity park)	27.06.2022, 28.06.2023	110.00	Cultivation
		10.09.2023	1.50	
		05.07.2024	1.20	50 jhuggies
2	DDA land in Yamuna Floodplains between ITO bridge and Railway Line, near south of Yamuna Bank Metro Station	21.09.2022	5.00	Cultivation
		23.02.2023	4.94	
3	DDA land from NH24 to Barapullah drain (Kalindi Aviral Entn) 163 Ha.	19.06.2022,	66.70	Jhuggi/ Cultivation
		20.06.2022,	-	
		23.06.2022,	-	
		07.07.2022, 22.07.2022,	-	
		27.08.2022,	-	
		24.11.2022	-	
		21.02.2023	4.94	100 Jhuggies, 10 Cattle sheds, 50 Kabadi Shops
		05.07.2024	5.00	
4	Mayur Nature Park	26.07.2024	0.50	Ragpicker
		22.02.2023	7.41	Jhuggi/ Cultivation
		21.03.2023	4.95	
		24.03.2023	7.00	
		24.04.2023	5.00	
		28.04.2023	4.00	
		02.05.2023	20.00	
		08.05.2023	20.00	
		12.05.2023	20.00	
		15.05.2023	20.00	
		16.05.2023	10.00	
		18.05.2023	20.00	
		22.05.2023	20.00	
		23.05.2023	10.00	
		26.05.2023	30.00	
		19.06.2023	5.00	
		23.06.2023	6.00	
20.10.2023	8.00			

		21.10.2023		(19)
		24.10.2023		
		27.10.2023		
		24.06.2024	10.00	Cricket Ground
		05.07.2024, 18.07.2024 to 22.07.2024	963.70	6000 Jhuggies, 200 cattle shed, 20 nurseries, 40 Bore well
		30.12.2024	0.89	Unauthorized Cultivation
5	Hindon Sarovar (NH-24 to DND Flyway) Yamuna Flood Plain area	11.04.2023	12.50	-
6	DDA Land between ITO Barrage and Railway line (Eastern Bank) near Yamuna Bank Metro Station	12.10.2023	11.00	Cultivation
		13.10.2023	9.00	
7	Kalindi Biodiversity park	30.10.2023	2.00	-
8	Taimur Nagar, Joga Bai Extension	09.02.2024 and 14.02.2024	0.49	Cattle sheds, Parking and Rickshaw charging stations
		16.08.2024 & 17.08.2024	0.05	01-temporary shed, 01 two storey building
9	Restoration and Rejuvenation of River Yamuna Flood Plains. SH: Old Rly. Bridge to ITO Barrage (Eastern Bank) U.P. Portion. (86 Hact. area)	22.06.2022	Nil	Cultivation/ Nursery/ Jhuggi
		27.12.2022	30.00	
		20.01.2023	Nil	
		14.02.2023	20.00	
		16.02.2023	4.00	
		17.02.2023	3.41	
		21.03.2023	5.00	
		15.06.2023	5.00	
		24.09.2023	0.91	
		14.06.2024	0.57	Temple cluster
10	Restoration and Rejuvenation of River Yamuna Flood Plains. SH: Old Rly. Bridge to ITO Barrage (Western Bank) Asita-West (Development of Land beyond Geeta Colony Bridge to Shantivan drain). (107 Hact. area)	11.01.2023	Nil	Jhuggi/ Cultivation
		17.01.2023	Nil	
		24.03.2023	13.00	
		27.03.2023	5.67	
		02.12.2023	0.01	
		19.09.2024	-	Removal of Re- Encroachers

11	Restoration and Rejuvenation of River Yamuna Flood Plains. SH: Development of land	28.06.2022	3.00	
		29.06.2022 13.2	5.00	
		01.12.2023	0.70	

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	beyond Wazirabad Barrage to ISBT Bridge (Eastern Bank) Garhi Mandu. (236.50 Hact. area)			
12	Yamuna River Ghat Area	Till Dec-23	12.72	
		28.05.2024	0.60	Religious Structure, Wrestling Ground
		01.06.2024	0.30	Religious Structure & pucca structure
Total			1537.11	

**Status of Encroachment Removal and Area Reclaimed in current Financial Year
under jurisdiction of Yamuna Flood Plain**

Status of Encroachment Removal and Area Reclaimed from April 2024 to Dec. 2024				
S. No.	Location/Project	Date of encroachment removal	Area Freed from Encroachment (in Acre)	Type of Encroachment
1	'O' Zone area between NH24 and Railway line, behind CWG Flats, Eastern Bank (Amrut Biodiversity park)	05.07.2024	1.2	50 jhuggies
2	DDA land from NH24 to Barapullah drain (Kalindi Aviral Entn) 163 Ha. (Baansera)	05.07.2024	5.00	100 Jhuggies, 10 Cattle Sheds, 50 Kabadi Shops
		26.07.2024	0.50	Ragpicker
3	Mayur Nature Park	24.06.2024	10.00	Cricket Ground
		05.07.2024 18.07.2024 to 22.07.2024	963.70	Cattle Sheds approx. 200 nos. Farmhouse approx. 4 nos. illegal nurseries approx. 20 nos. Borewell approx. 40 nos. Labour Chappar approx. 6000 nos
		30.12.24	0.89	Unauthorised Cultivation
4	Taimur Nagar, Joga Bai Extension	16.08.2024 & 17.08.2024	0.05	01-temporary shed, 01 two storey building
5	Restoration and Rejuvenation of River Yamuna Flood Plains. SH: Old Rly. Bridge to ITO Barrage (Eastern Bank) U.P. Portion. (86 Hact. area)	14.06.2024	0.57	Temple cluster
Total			981.91	